

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 140/GT/2026

Subject : Petition for truing up of tariff for the period 2019-24 and approval of the tariff for the period 2024-29, in respect of Teesta Low Dam-III Power Station.

Petitioner : NHPC Limited

Respondent : WBSEDCL

Date of hearing : **24.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Poorva Saigal, Advocate, NHPC

Record of Proceedings

The matter was called out for a hearing through virtual mode.

2. At the outset, the learned counsel for the Petitioner sought time to furnish the additional information sought by the Commission vide Technical Validation (TV) letter dated 8.6.2026.
3. None appeared on behalf of the Respondent.
4. The Commission, after hearing the learned counsel for the Petitioner, directed the Petitioner to file the additional information, as sought vide TV letter dated 8.6.2026, by **6.7.2026**, after serving a copy to the Respondent. The Respondent shall file its reply by **24.7.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **11.8.2026**. The parties shall ensure that the pleadings are completed within the prescribed timelines.
5. The Petition shall be listed for hearing on **25.8.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

